

RESUME OF WORK DONE BY LOK SABHA

THIRD LOK SABHA—TENTH SESSION

16th November to 24th December, 1964)



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA SECRETARIAT

'Resume' of work done by Lok Sabha during the Tenth Session of Third Lok Sabha.

Period of Session	...	...	16th November to 24th December, 1964.
Number of Sitzings	...	...	29
Number of Sitting hours	...	...	175 hours and 30 mts.

2. ADJOURNMENT MOTIONS

Notices received	...	49
Brought before the House		11
Consent withheld	...	10
Admitted and discussed	...	1

3. BILLS

A. GOVERNMENT BILLS

(i) Introduced:

- (1) The Food Corporations Bill, 1964
- (2) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1964
- (3) The Appropriation (No. 6) Bill, 1964.
- (4) The Essential Commodities (Amendment) Bill, 1964.

- (5) The Kerala Appropriation Bill, 1964.
- (6) The Delhi Secondary Education Bill, 1964.
- (7) The Banking Laws (Application to Co-operative Societies) Bill, 1964.
- (8) The Indian Tariff (Amendment) Bill, 1964.
- (9) The Appropriation (Railways) No. 3 Bill, 1964.

(ii) *Bills passed by Rajya Sabha - laid on the Table:*

- (1) The Registration of Births and Deaths Bill, 1964.
- (2) The Seeds Bill, 1964.
- (3) The Repealing and Amending Bill, 1964.
- (4) The Indian Trade Unions (Amendment) Bill, 1964.
- (5) The Official Trustees (Amendment) Bill, 1964.

(iii) *Referred to Joint Committee:*

The Companies (Second Amendment) Bill, 1964.

(iv) *Joint Committee - Motion for concurrence adopted:*

The Banaras Hindu University (Amendment) Bill, 1964.

(v) *Joint Committee - Extension of time for the presentation of the Report:*

- * The Press Council Bill, 1953 - Time extended up to the first day of the next Session of Rajya Sabha.

(v) *Bills Passed:*

- (1) The Industrial Disputes (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (2) The Anti-Corruption Laws (Amendment) Bill, 1964.
- (3) The Food Corporations Bill, 1964.

* Pending in Rajya Sabha.

- (4) The Prevention of Food Adulteration (Amendment) Bill, 1963, as reported by the Joint Committee.
- (5) The Representation of the People (Second Amendment) Bill, 1964.
- (6) The Warehousing Corporations (Supplementary) Bill, 1964.
- (7) The Provisional Collection of Taxes (Amendment) Bill, 1964.
- (8) The Payment of Wages (Amendment) Bill, 1964.
- (9) The Wealth-tax (Amendment) Bill, 1964.
- (10) The Appropriation (No. 6) Bill, 1964.
- (11) The Standards of Weights and Measures (Amendment) Bill, 1964.
- (12) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1964.
- (13) The Foreign Exchange Regulation (Amendment) Bill, 1964.
- (14) The Indian Trade Unions (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (15) The Essential Commodities (Amendment) Bill, 1964.
- (16) The Kerala Appropriation Bill, 1964.
- (17) The Appropriation (Railways) No. 3 Bill, 1964.
- (18) The Indian Tariff (Amendment) Bill, 1964.
- (19) The Official Trustees (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (20) The Repealing and Amending Bill, 1964, as passed by Rajya Sabha.
- (21) The Gold (Control) Bill, 1963, as reported by the Joint Committee.

(vii) Bills passed by House of Parliament and assented to by the President, laid on the Table:

- (1) The Appropriation (No. 5) Bill, 1964.
- (2) The Direct Taxes (Amendment) Bill, 1964.
- (3) The Kerala State Legislature (Delegation of Powers) Bill, 1964.

- (4) The Companies (Amendment) Bill, 1964.
- (5) The Representation of the People (Amendment) Bill, 1964.
- (6) The Wakf (Amendment) Bill, 1964.
- (7) The State Bank of India (Amendment) Bill, 1964.
- (8) The Indian Trade Unions (Amendment) Bill, 1964.
- (9) The Appropriation (No. 6) Bill, 1964.
- (10) The Mineral Oils (Additional Duties of Excise and Customs) Amendment Bill, 1964.
- (11) The Kerala Appropriation Bill, 1964.
- (12) The Wealth-tax (Amendment) Bill, 1964.

B. PRIVATE MEMBERS' BILLS

(i) Introduced:

- (1) The Constitution (Amendment) Bill, 1964 (Amendment of the Seventh Schedule) by Shri Balakrishna Wassik.
- (2) The Hire-purchase Bill, 1964 by Shri Yashpal Singh.
- (3) The Indian Penal Code (Amendment) Bill, 1964 (Amendment of section 302) by Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagram.
- (4) The National Rifle Training Scheme Bill, 1964 by Lt. Col. Maharajkumar Dr. Vijaya Ananda of Vizianagram.
- (5) The Representation of the People (Amendment) Bill, 1964 by Shri M. Malachani.
- (6) The Sikh Gurdwaras Bill, 1964 by Sardar Aman Singh Saigal.
- (7) The Indian Penal Code (Amendment) Bill, 1964 (Insertion of new sections 298A, etc.) by Shri Gopal Datt Meagi.
- (8) The Constitution (Amendment) Bill, 1964 (Amendment of articles 1, 2, 3, 4, etc.) by Shri Prakash Vin. Shams.

(ii) *Opinions on Bills — laid on the Table:*

- (1) Paper No. V, containing opinions on the Criminal Law Amendment Bill, 1963 by Shri Smt. T. Lakshmi Kanthamma.
- (2) Paper No. III containing opinions on the Constitution (Amendment) Bill, 1962 (Amendment of articles 136, 226 etc.) by Shri Shree Narayan Das.

(iii) *Bill withdrawn:*

The Representation of the People (Amendment) Bill, 1962 (Amendment of section 7) by Shri Diwan Chand Sharma.

(iv) *Bills negatived:*

- (1) The Delhi Corneal Grafting Bill, 1963 by Shri Nayal Prabhakar.
- (2) The Constitution (Amendment) Bill, 1964 (Omission of article 370) by Shri Prakash Vir Shastri.

(v) *Bill passed:*

The Hindu Marriage (Amendment) Bill, 1962 (Amendment of section 13) by Shri Diwan Chand Sharma.

(vi) *Bill under consideration:*

The Salaries and Allowances of Ministers (Amendment) Bill, 1963 (Amendment of sections 3, 4 etc.) by Shri Hari Vishnu Kamath.

4. CALLING ATTENTION — STATEMENTS MADE/LAID REGARDING NOTICES UNDER RULE 197

Sl. No.	Subject	Name of Member	Name of Minister Date of statement
1	2	3	4
1.	Reported entry of Naga hostiles into East Pakistan, breakdown of Naga Peace talks and the claim of Naga hostiles for an independent Nagaland.	Shri Bham Ghand Kachwai	Sardar Swarn Singh 18.11.1964

1	2	3	4
2.	Strike threat by Home Surgeons of hospitals in Delhi to press their demands.	Shri Diwan Chand Sharma	Dr. Sushila Nayar 18.11.64
3.	Reported Nagah hostiles describing the Rev. Michael Scott as the Foreign Observer at the Peace talks and Mr. Scott's own statement that the cease-fire in Nagaland is an 'International Cease fire Agreement'.	Shri S.M. Banerjee	Sardar Swaran Singh 20.11.64
4.	Reported missing of nine army personnel in skirmishes with Pakistani troops on the border of Jammu and Kashmir.	Shri Amar Nath Vidyasakar	Dr. D.S. Raju 21.11.64
5.	Recent statements of the leaders of Plebiscite Front in Jammu and Kashmir giving out threats of agitation against the Government of India.	Shri Prakash Vir Shastri	Shri Jai Sakh-Lal Bhatt 23.11.64
6.	Reported movement of 1700 Nagah hostiles towards East Pakistan and forcible collection of money by them from the villagers.	Shri S.M. Banerjee	Dr. D.S. Raju 24.11.64
7.	Recent explosion in Sindri Fertilizers Factory resulting in stoppage of production.	Shri Harish Chandra Mathar	Shri O.V. Alagesan 25.11.64
8.	Reported speech of Shri C.V. Kelkar at Poona regarding the plan of Nathuram Godse to assassinate Mahatma Gandhi.	Dr. Sarojini Mahishi	Shri Gulzarilal Nanda 25.11.64
9.	Dislocation of Indian Airlines Services.	Shri Harish Chandra Mathar	Shri Nityanand Kahungo 26.11.64
10.	Reported strike by the workers of the Mormugao Port.	Shri S.M. Banerjee	Shri D. Sanjivayya 26.11.64 27.11.64
11.	Decision taken at the Conference of Chief Ministers regarding abolition of food zones and discontinuation of rationing in the big cities.	Shri Hakan Chand Kachwai	Shri C. Sahramaniam 27.11.64

1	2	3	4
12.	Lock-out in New Jemshedi Khas colliery without notice involving non-employment to nearly one thousand workers.	Shri S.M. Banerjee	Shri D. Sanjivayya 27.11.64
13.	Reported police excesses in Calicut, Cannanore and other parts of Kerala in suppressing demonstrators including arrests of 1169 persons.	Shri Ananda Nambiar	Shri Jai Sukh Lal Hathi 30.11.64
14.	Reported efforts of Bani Guidallo and her followers to recruit and train a so-called 'Liberation Army' and set up operational bases in the North Cachar Hills.	Shrimati Renuka Devi Barikataki	Shri Jai Sukh Lal Hathi 30.11.64
15.	Shortfall in the generation of power in the Gandhi Sagar Dam.	Shri Dinkar Lal Berwa	Dr. K.L. Rao 1.12.64
16.	Anti-Indian demonstrations in Nairobi and the security of Indian nationals in Stanleyville, Congo, in the context of recent developments.	Shri Ramachandra Vithal Bade	Shri Dinesh Singh 1.12.64
17.	Strike on the 1st December, 1964, by Jute workers of West Bengal as a protest against the non-payment of bonus and dearness allowance.	Shri Dinen Bhattacharya	Shri D. Sanjivayya 2.12.64 3.12.64
18.	Release of the convicts in Mahatma Gandhi murder case.	Shri Shivajirao S. Deshmukh	Shri Gulzarilal Nanda 3.12.64
19.	Pay strike by nearly 6,000 employees of Civil Aviation Department.	Shri S.M. Banerjee	Shri Nityanand Kanungo 3.12.64
20.	Reported strike in the Indian Telephone Industries Bangalore involving 10,500 workers.	Shri Yashpal Singh	Shri Satya Narayan Singh 4.12.64
21.	Reported decision of the Government of Ceylon not to renew existing residence visas issued to Indians for stay in Ceylon.	Shri N.G. Ranga	Shri Dinesh Singh 7.12.64

1	2	3	4
22.	Workers being below ground in the Hatti Gold Mines in Mysore.	Shri Sivamarthi Swami	Shri P. S. Jivayya 7.12.64
23.	Passing of Bhutanese officials through Indian territory into Nepal and the statement made by them about the assassination of the former Bhutan Premier, Mr. Jigme Dorji and India's interference in the internal affairs of Bhutan.	Shri G. G. Swell	Shrimati Lakshmi N. Menon 9.12.64
24.	Strike by the workers of the Madras Port Trust.	Shri Nath Pai	Shri Raj Bahadur 9.12.64
25.	Reported hoisting of green flags almost akin to the Pakistani flag by the Plebiscite Front in different places in Jammu and Kashmir on the 5th December, 1964	Shri Hukam Chand Kachwai	Shri Jai Singh Lal Baphi 10.12.64
26.	Breakdown of C. Power station in Delhi on the 10th December, 1964.	Shri Hukam Chand Kachwai	Shri Shyam Dhar Misra 11.12.64
27.	Uncertainty created by the reported proposal to postpone the elections in Kerala, on the plea of avoiding midterm elections by amending the Constitution.	Shri Ananda Nambiar.	Shri Asoke K. Sen 14.12.64
28.	Reported firing by police on the refugees in a Camp at Coimbatore resulting in the death of a person and injuries to many.	Shri S.M. Banerjee	Shri Mahavir Tyagi 15.12.64
29.	Reported death of a number of persons in Delhi for want of shelter during the present cold wave.	Shrimati T. Lakshmi Kanthamma	Shri Mehr Chand Khanna 16.12.64
30.	Reported strike by the employees of Delhi Milk Scheme protesting against move for Limited Company.	Shri S.M. Banerjee	Shri Shah Nawaz Khan/Shri C. Sahramaniam 16.12.64 17.12.64

1	2	3	4
31.	Reported unearthing of a Pakistani spy ring in Delhi and arrest of seven persons with secret military documents.	Shri S. M. Banerjee	Shri Gulzarilal Nanda 17.12.64
32.	Cracker explosions near Town Hall, Delhi and in Parliament Street, New Delhi, on the 15th and 16th December, 1964, respectively.	Shri Yashpal Singh	Shri Gulzarilal Nanda 18.12.64
33.	Reported serious food situation in Gujarat arising out of inadequate supply of food grains by the Centre.	Shri S. M. Banerjee	Shri C. Subramaniam 21.12.64
34.	Reported firing by police near Panjim in Goa on the 20th December 1964 resulting in the death of one person and injuries to many.	Shri Balkrishna Wasnik	Shri Jai Sukh Lal Bhatia 22.12.64
35.	Agitation launched by the Republic Party on the 6th December, 1964, and the country-wide arrests of its volunteers.	Shri B. P. Manrya	Shri Jai Sukh Lal Bhatia 23.12.64
36.	Reported serious food situation in Bihar, Orissa, Rajasthan, Punjab, Maharashtra and Uttar Pradesh, arising out of inadequate supply of food grains from the Centre.	Shri Madhu Limaye	Shri C. Subramaniam 24.12.64

5. DISCUSSION ON MATTERS OF URGENT PUBLIC IMPORTANCE UNDER RULE 193

Subject	Name of Member	Date of discussion
Manufacture, consumption and price of cars.	Shri Mani Ram Bagri	4.12.64 17.12.64 23.12.64

6. DIVISIONS

No. of Divisions held ... 14

7. FINANCIAL BUSINESS

A. RAILWAYS BUDGET

Demand for Supplementary Grant (Railways)

Subject	Presented on	Discussed on	Voted on
Demand for Supplementary Grant in respect of Budget (Railways) for 1964-65	9.12.64	16.12.64 17.12.64	17.12.64

B. GENERAL BUDGET

Demands for Supplementary Grants (General)

Subject	Presented on	Discussed on	Voted on
Demands for Supplementary Grants in respect of Budget (General) for 1964-65	17.11.64	27.11.64 30.11.64	30.11.64

G. BUDGET IN RESPECT OF STATE OF KERALA

Demands for Supplementary Grants (Kerala)

Subject	Presented on	Discussed on	Voted on
*1 Demands for Supplementary Grants in respect of Budget of State of Kerala for 1964-65 (September, 1964 batch).	25.9.64	7.12.64 8.12.64	8.12.64
*2 Demands for Supplementary Grants in respect of Budget of State of Kerala for 1964-65 (November, 1964 batch).	24.11.64	7.12.64 8.12.64	8.12.64

8. ONE HOUR DISCUSSION

Procedural matters in regard to the discussion were considered on 24.12.64. Thereafter a few suggestions regarding administrative matters pertaining to Government of India were made by some Members.

9. HALF-AN-HOUR DISCUSSIONS UNDER RULE 55

Subject	Name of Member	Date
1. Bank of China	Shri Prakash Vir Shastri	9.12.64
2. High-powered Transmitter	Shrimati Benuka Ray	14.12.64
3. Development of hill areas	Shri Hem Raj	17.12.64
4. Conversion of Hindus in Pakistan.	Shrimati Savitri Nigam	21.12.64
5. Ban on manufacture of A and B varieties of sugar.	Shri Keshi Nath Pandey	22.12.64
6. Water for projects in Kamatak	Shri Sreenarathi Swami	23.12.64

*Discussed together

10. MEMBERS

(i) Oath or Affirmation:

Sl. No.	Name	Constituency	State	Language of Oath/affirmation made.	Date on which oath/affirmation made.
1.	Shrimati Vijaya Lakshmi Pandit.	Phulpur	Uttar Pradesh	Hindi (Oath)	27.11.64
2.	Shri Madhu Ramohendra Limaye	Monghyr	Bihar	Hindi (Affirmation)	13.12.64
3.	Shri Laktan Choudhary	Sahasra	Bihar	Hindi (Oath)	21.12.64

(ii) Withdrawals

Sl. No.	Name of Member	Date on which asked by the Chair to withdraw
1.	Shri Mani Ram Bagri	27.11.64
2.	Shri Sheo Narain	13.12.64
3.	Shri Kishen Pattnayak	22.12.64
4.	Shri Ram Sewak Yadav	24.12.64
5.	Shri Madhu Ramchandra Limaye	24.12.64

(iii) Suspension:

Sl. No.	Name of Member	Date of suspension from the service of the House	Period for which suspended.	Remarks
1.	2.	3.	4.	5.
1.	Dr. Ram Manohar Lohia	21.12.64	Remainder of the Session	The motion for suspension was moved by Shri Vidyacharan Shukla.

1	2	3	4	5
2.	Shri. Mool Ram Dogri	23.12.64	Rest of the session	The motion for adjournment was moved by Shri B. Muthyalap.

(iv) Leave granted:

Sl. No.	Member	Period for which leave granted.
1.	A. Jayaraman	16.11.64 to 20.12.64
2.	Shri. R. S. Pandey	16.11.64 to 24.12.64
3.	Dr. Panjabrao S. Deshmukh	16.11.64 to 24.12.64
4.	Ravi Narayan Reddi	16.11.64 to 24.12.64
5.	Maheswar Naik	16.11.64 to 24.12.64
6.	Dr. L.M. Singhvi	16.11.64 to 24.12.64
7.	Shri. Bakur Ali Mirza	27.11.64 to 18.12.64
8.	Ghyasuddin Ahmad	16.11.64 to 24.12.64
9.	Shri. Vijayasinh Rao Ramrao Dote	9.12.64 to 24.12.64
10.	Shri Priya Gupta	16.11.64 to 24.12.64
11.	Pasaratla Deb	16.11.64 to 7.12.64

12. MOTIONS

Sl. No.	Brief Subject	Under rule	Member	Date of discussion	Decision of the House
1	2	3	4	5	6
1.	International Situation	342	Sardar Swaran Singh	23.11.64 24.11.64 25.11.64	Substitute motion by Shri V.B. Gandhi was adopted

1	2	3	4	5	6
2.	Annual Reports of the University Grants Commission for the years 1961-62 and 1962-63.	342	Shri M.C. Chagla	9.12.64 10.12.64 11.12.64	
3.	Twelfth Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1962-63.	191	Shrimati M. Chandrasekhar	11.12.64 14.12.64 15.12.64	Adopted
4.	Statement made on 20.11.64 by the Minister of Defence Production on the establishment of new Ordnance Factories.	191	Shri N.G. Ranga	16.12.64 17.12.64	Adopted
5.	Thirteenth and Fourteenth Reports of Union Public Service Commission.	191	Shri Jai Sakh Lal Hathi.	24.12.64	Discussion not concluded.

12. OBITUARY REFERENCES

S.No.	Name and particulars of Membership	Date of death	Date on which reference made
1.	Shri H.G. Dasappa, sitting member of Lok Sabha and the Minister of Industry and Supply.	29.10.64	16.11.64
2.	Dr. K. Atchamamba, member of the Second Lok Sabha.	20.10.64	16.11.64

13. PAPERS LAID ON THE TABLE

By Government	300
By Private Members	1

14. PETITIONS

Presented by Members ... 5

15. QUESTIONS ANSWERED

(i) Starred ... 668
 Unstarred ... 1850
 Short Notice ... 13

16. RESOLUTIONS

(i) Statutory Resolutions

Subject	Article of Constitution	Member	Date of discussion	Decision of the House
Disapproval of the Essential Commodities (Amendment) Ordinance, 1964 (Ordinance No. 3 of 1964).	123	Shri. Ramchandra Vithal Bade	8.12.64 9.12.64	Negative

*Joint discussion took place on Statutory Resolution and the motion for consideration of the Essential Commodities (Amendment) Bill, 1964.

(ii) Private Members' Resolutions:

Sl. No.	Subject	Member	Date of discussion	Decision of the House
1	2	3	4	5
1.	Board for the control of distribution of licences, permits, etc.	Shri. Parshottamdas Bhatthai (Shree)	3.10.64 (lay session) 27.11.64	Negative
2.	National integration	Shri. T.H. Sonavane	27.11.64	Motion by Shri. Jai Sukh Lal Hathi that the debate be adjourned was adopted.

1	2	3	4	5
3.	Nuclear weapons	Shri. Hukam Chaud Kachwai	27.11.64 11.12.64	Negatives
4.	Withdrawal of troops from Community Development Blocks	Shri. Kishan Pathayak	11.12.64	Negatives
5.	Abolition of Contract Labour system.	Shri. Ananda Nambiar.	11.12.64	Discussion not concluded

17. STATEMENTS BY MINISTERS

S.No.	Subject	Name of Minister	Date
1	2	3	4
1.	Recent international developments.	Shri. Swaran Singh	17.11.64
2.	Food situation in the Southern States	Shri. G. Subramaniam	17.11.64
3.	Establishment of new Ordnance Factories.	Shri. A.M. Thomas	20.11.64
4.	Government business for the week commencing the 23rd November, 1964	Shri. Satya Narayan Sinha.	20.11.64
5.	Visit to the United Kingdom	Shri. Y.B. Chavan	26.11.64
6.	Food situation in Kerala	Shri. D.R. Chavan	26.11.64
7.	Government business for the week commencing the 30th November, 1964.	Shri. Satya Narayan Sinha	27.11.64
8.	Developments in Bhutan	Shrimati Lakshmi N. Menon.	2.12.64
9.	Government business for the week commencing the 7th December, 1964	Shri. Satya Narayan Sinha	4.12.64
10.	Visit to U.K.	Shri. Lal Bahadur Shastri	9.12.64

1	2	3	4
11.	Collision between Chhapra-Gorakhpur Passenger and a motor bus between Dighwa Dobowdi and Sidhwalia stations on North Eastern Railway on 9.12.64	Shri S.K. Patil	10.12.64
12.	Government business for the week commencing the 14th December, 1964	Shri Satya Narayan Sinha	11.12.64
13.	Action taken on certain points made by members during the discussion on Railway Budget for 1964-65	Shri S.K. Patil	16.12.64
14.	Government business for the week commencing the 21st December, 1964.	Shri Satya Narayan Sinha.	18.12.64
15.	Expulsion of Second Secretary of the Pakistan High Commission in Delhi and retaliatory action taken by Pakistan.	Shri Gulzarilal Nanda	18.12.64
16.	Industrial dispute between the management and the employees of the Indian Telephone Industries Limited, Bangalore.	Shri B. Bhagavati	21.12.64
17.	Delay in laying the statement showing action taken or proposed to be taken by Government on the convention and Recommendations adopted at the 47th Session of the International Labour Conference held at Geneva in June, 1964.	Shri Ratanlal Kishorilal Malviya	21.12.64
18.	Oil concession in Iran	Shri Humayun Kabir	22.12.64
19.	Formation of a new Railway Zone	Shri S.K. Patil	23.12.64
20.	Government's position on Chinese aggression	Shri Lal Bahadur Shastri.	24.12.64
21.	Economic situation	Shri T.T. Krishnamachari	24.12.64
22.	Position regarding the supply of cotton	Shri Manabhai Shah	24.12.64

1	2	3	4
23.	Tidal wave catastrophe at Ramdshwaram	Shri Gulzar Lal Nanda.	23.11.64

18. STATEMENT UNDER DIRECTION 115

Subject	Member who raised the matter	Minister who replied	Date
Report of inquiry by the District Magistrate, Ambala, into allegations of mistreatment accorded to Shri Hukam Chand Kachwai in the Ambala Central Jail and Government's statement thereon.	Shri Hukam Chand Kachwai	Shri Jai Bahadur Lal Bathi.	23.11.64

*The statements by the Member and Minister were laid on the Table.

19. ANNOUNCEMENT BY SPEAKER

Subject	Date
Procedure recommended by the Business Advisory Committee for adjournment of the House on the demise of a sitting member and for making obituary references on the demise of sitting or ex Members, in future.	21.11.64